

The Minister of Health (Dr. Sushila Nayar): (a) and (b). The details of implications of the proposal are under discussion with the Ministry of Finance.

Committee on Relationship between Cities and Villages

153. Shri Sidheshwar Prasad: Will the Minister of Health be pleased to refer to the reply given to Unstarred Question No. 742 on the 28th November, 1963 and state:

(a) the main recommendations of the interim report of the Committee on Relationship between Cities and Villages; and

(b) the steps taken to implement them?

The Minister of Health (Dr. Sushila Nayar): (a) The Committee has not yet submitted either an interim or a final report relating to Relationship between Cities and Villages.

(b) Does not arise.

D.V.C.

154. Shri Mohammad Elias: Will the Minister of Irrigation and Power be pleased to state:

(a) what were the power requirements of the West Bengal Govern-

ment from the D.V.C. Power System intimated to the Corporation from time to time right from the beginning upto the end of the First and Second Five Year Plans and to what extent it was possible for the D.V.C. to meet the same from the capacities sanctioned for that purpose; and

(b) what is the requirement indicated by West Bengal to the D.V.C. about power requirement of the State during the Third Five Year Plan and what steps have been taken to sanction requisite additional capacities?

The Minister of Irrigation and Power (Dr. K. L. Rao):

(a) *First Five Year Plan.*

In June 1952, the West Bengal Government informed the D.V.C. that they would require supply of power at five sub-stations of the Corporation and their requirements at those places after five years from the date of commencement of supply would be of the order of 21,000 KVA. The State Government thereafter intimated their modified requirements to the D.V.C. from time to time when the latter correspondingly adjusted its scheme to meet the same. At the end of the First Five Year Plan, i.e. 1955-56, the State Government were taking supply from the D.V.C. system at three places, details of which are given below:

	Point of supply	Date of commencement of supply	Contract demand in KVA	Max.-demand in KVA during the year
1.	Durgapur	21-11-1955	100	144
2.	Burdwan	9-3-1956	1000	520
3.	Pandaveswar	21-5-1954	400	538
	TOTAL		1500	1202

Second Five Year Plan

The West Bengal State Electricity Board wanted the D.V.C. to supply 18,500 KVA of power to them at six places and the Corporation agreed to

meet the demands. At the end of the Second Five Year Plan, i.e. 1960-61, the West Bengal Electricity Board were taking supply at five places, details of which are given below:

Point of supply	Date of Commencement of supply	Contract Demand in KVA	Max. demand in KVA during the year.
1. Durgapur	21-11-1955	927	2120
2. Burdwan	9-3-1956	1000	2409
3. Kharagpur	4-1-1958	3500	2533
4. Benachitty.	6-5-1960	100	180
5. Pandaveswar	21-5-1954	970	2020
TOTAL		6497	9253

With the availability of additional power from 75 MW generating units at Bokaro and Durgapur, 18,500 KVA of power was released to the West Bengal State Electricity Board in April, 1962. Besides this, an additional quantity of 3,000 KVA of power was also released to the Board, thus bringing the total allotment to 21,500 KVA. The Board had informed the Corporation that they would require 19,800 KVA of power from the D.V.C. system at six places, which was in fact less than the allotment made by the Corporation.

(b) The West Bengal State Electricity Board intimated in 1960 that their requirement of power from D.V.C. during the Third Plan period including railway electrification would be about 80,000 KVA. However, later on, this demand has been modified to about 70,000 KVA. About 35,000 K.V.A. of power is now being supplied by D.V.C. to West Bengal. The balance can be made available on commissioning of Chandrapura Thermal Power Station by about end of 1964.

Neemuch Opium Factory

155. Shri U. M. Trivedi: Will the Minister of Finance be pleased to state:

(a) The number of employees in the Neemuch Opium Factory who have put in more than 15 years of service;

(b) the number out of them who have been confirmed and since when; and

(c) the reasons which led to their continuous employment as temporary hands for more than three years?

The Minister of Finance (Shri T. T. Krishnamachari): (a) 28.

(b) 11 as under:—

1	1952
1	1959
9	1960.

(c) Before 1954 the entire labour Establishment was temporary and paid from contingencies. There was, therefore, no question of confirming them till then. Their service up to 1954 did not also count for seniority. In 1960, a limited number of permanent posts were sanctioned. The posts in the factory form part of a